

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Vrone Energy Pvt Ltd
PETITION NUMBER : CP(IB)/152(CHE)2021
**APPLICATION NUMBER : a) IA(IBC)/1308(CHE)/2024
b) IA(IBC)/1313(CHE)/2024**

ORDER

3.a. IA(IBC)/1308(CHE)/2024 IN CP(IB)/152(CHE)/2021

Ld. Counsel Ms. Jyotsna Siva Kumar for the Applicant.

This is an Application filed under Regulation 32A of IBBI (Liquidation Process Regulations), 2016 seeking to confirm the sale of Corporate Debtor as going concern to EPIXTAR TRADING LLP, the Successful Auction Purchaser and to consider/grant/approve the reliefs and concessions enumerated under the acquisition plan submitted by the successful bidder.

Order Reserved.

3.b. IA(IBC)/1313(CHE)/2024 IN CP(IB)/152(CHE)/2021

Ld. Counsel Ms. Jyotsna Siva Kumar for the Applicant.

This is an Application seeking to take on the list of stake holders as on 19.03.2024. The report is taken on record.

IA(IBC)/1313(CHE)/2024 is disposed off.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)